

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 123
(IB)-353(PB)/2019

IN THE MATTER OF:

Sharad Tewari and Savita Tewari	Applicants/petitioners
v.		
Indirapuram Habitat Centre Pvt. Ltd.	Respondent

Order under Section 7 of IBC, 2016

Order delivered on 15.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-	Mr. R.K Gupta, Adv. & Mr. Sharad Tewari, FC
For the Respondent:	-

ORDER

For order see, CP. No. (IB)-1215(PB)/2018.

15.05.2019
Ritu Sharma